

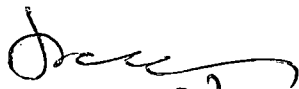
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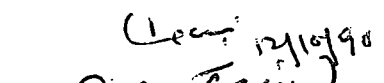
12-16-90

Present: Sri V. P. Sharma, Counsel
for the applicant.

Hear. Sri Counsel for the
applicant wishes to withdraw the
GA, with liberty to file a fresh
application in accordance with law
if so advised.

Accordingly, the case is closed
and consigned to record room.


(V. P. Sharma)
Member (T)


(P. C. Jain)
Member (A)